

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

TCP-33(MB)/2011

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.02.2019**

NAME OF THE PARTIES:

Sanjay Suryaprakash Mehta
v/s.
SKG Consultants & Engineering Pvt. Ltd.

SECTION: 397-398 OF THE COMPANIES ACT, 2013.

ORDER

1. Both sides placed their written submissions, which are taken on record.
2. Matter is adjourned to **30.05.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

06.02.2019
Pvs=